(a) whether any representation has been received from the Indian community in Hong Kong for their settlement in Andaman and Nicobar Islands after the British colony reverts to China in 1997; and

(b) if so, the decision taken on their representation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI): (a) and (b). Government have not received any formal representation from the Indian community in Hong Kong for their settlement in the Andaman and Nicobar Islands after 1977. However, some persons of Indian origin in Hong Kong have expressed their interest in investing in the Andaman and Nicobar Islands and have supported the proposal for the setting up of a free port there. Government have not taken any decision regarding this proposal.

Procedure to deal with Public Complaints in Delhi Police Commissioner's office

9507. SHRI PARASRAM BHARDWAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the procedure for dealing with public complaints in Delhi Police Commissioner's office; and

(b) whether the complainants are informed of the action taken on their complaints?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). The complaints are received by the Office of the Deputy Commissioner of Police (Vigilance) located in the Police Headquarters. The complaints are looked into/investigated by the Vigilance Cells in the Districts. The inquiry officers also call for the complainants to verify the facts. The complainants are usually apprised of the result of the inquiry.

Production in Kalyan Mill, Indore after Modernisation

9508. CH. RAM PRAKASH: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that in Kalyan Mills, Indore (NTC Mill), in the warping department, the old semi high speed machine was giving an average production of 40,000 per shift before 1983 but after modernisation in February, 1987 (first week) the new high speed machine gave an average production of only about 34,000 per shift;

(b) if so, whether Government propose to take action against the officers responsible therefor; and

(c) the amount spent on modernisation by the NTC on their textile mills in Madhya Pradesh so far and what increase in production and efficiency has been achieved by these investments, millwise?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) and (b). No, Sir. According to available information, no new high speed warping machine was installed in Kalyanmal Mills after July, 1980. The average production of these warping machines in February, 1987 was 42,507 yards per shift as compared to 31,474 yards in 1982-83.

(c) Till the end of September, 1986 an amount of Rs. 29.42 crores has been spent on modernisation of textile units under NTC (MP). As a result of modernisation, the performance of the mills under NTC (MP) has improved. The technical para-meters for the period 1975-76 vis-a-vis 1985-86 is given below:-